THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) In Karnataka, the site originally identified at Tadri for the Ultra Mega Power Project (UMPP) could not be taken up due to agitation by local people.

(b) and (c) Do not arise.

Setting up of power units at Ramagundam, A.P.

4920. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that NTPC has concluded the preliminary study and submitted the' same to its corporate office to set up 660x2 MW power generation units at Ramagundam in Karimnagar district of Andhra Pradesh;
 - (b) if so, the details thereof; and
- (c) the progress made since submission of the report and by when those units would become operational?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) Yes, Sir. Preliminary studies (Topographic survey and GeoTech investigation) for Ramagundam Stage IV (2x660 MW) in Karim Nagar district of Andhra Pradesh have been conducted. Interim Environment Impact Assessment (EIA) report is under preparation. The main plant is proposed to be accommodated in the existing plant boundary. The water requirement will be met from existing commitment from earlier stages. Application for coal linkage has been submitted in November, 2011. The time by which units can become operational can be estimated only after coal linkage, Environment clearances etc. are obtained.

National power grid

4921. SHRI KANWAR DEEP SINGH: Will the Minister of POWER be pleased to state:

- (a) the structure of power grid in the country at present;
- (b) whether different regional grids are inter-connected and, if so, the details thereof;
- (c) whether Government proposes to include the North-Eastern States in the National Power Grid;
- (d) if so, the details thereof along with the benefits likely to be accrued therefrom; and
 - (e) by when this grid is likely to become operational?